

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 32 OF 2016

AND

APPEAL NO. 33 OF 2016 & IA NO. 86 OF 2016

Dated: 23rd October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jindal Stainless (Hisar) Ltd.

...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for Appellant(s) :

**Mr. Amit Kapur
Ms. Puja Priyadarshini
Mr. Devashish Marwah
Mr. R.K. Jain
Mr. O.P. Agrawal
Mr. Amit Sagar**

Counsel for the Respondent(s) :

**Mr. G. Saikumar
Mr. Manuj Kaushik
Ms. Soumya Saikumar for R.2 & 3**

ORDER

We have heard learned counsel for the parties for some time.

List these matters for further hearing on **16.11.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Bn/pr